

Tank Boats in Kerala

1422. { Shri Pottekkatt:
Shri A. V. Raghavan:

Will the Minister of Transport be pleased to state:

(a) whether there is any proposal to amend the licensing rules to provide licensing of tank boats with wooden hulls to carry petroleum products through the inland waterways of the State of Kerala;

(b) whether under the rules in force in Kerala non-hazardous petroleum products are also prohibited in such boats; and

(c) the steps taken to utilise the inland waterways of Kerala to carry petroleum products?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) to (c). The information is being collected and will be laid on the Table of the Sabha as soon as it becomes available.

Agricultural Credit

1423. Shri Manabendra Shah: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government have drawn up a scheme of routing agricultural credit through commercial banks;

(b) if so, when the scheme is likely to be implemented; and

(c) whether it is a fact that the Mysore Government have already put this scheme into operation?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) No such scheme has been drawn up as yet.

(b) and (c). Do not arise; however a scheduled bank in Mysore has set up on its own initiative, an agricultural development section to assist farmers in the district of South Canara.

Organisation for spraying of Insecticides

1424. { Shri Ram Harkh Yadav:
Shri Murli Manohar:
Shri Brij Raj Singh Kotah:
Shri P. C. Deo Bhanj:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government are creating an organisation for spraying of insecticides on the standing crops in the country;

(b) if so, the details of the programme; and

(c) the States and territories affected by the scheme?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (c). Insecticides can be sprayed from the ground, and from the air. The Government of India are considering expansion of the aerial spraying facilities against crop pests and diseases in the country. The services of a U.S. Expert have been obtained to advise the Government in the matter. Details will be worked out keeping in view his recommendations.

Cooperative Credit Supply

1425. Shrimati Ramdulari Sinha: Will the Minister of Community Development and Co-operation be pleased to state the percentage of co-operative credit supply at the All India and Bihar State level according to Rural Credit Survey Report and to what extent there has been an up-to-date increase in their percentage?

The Deputy Minister in the Ministry of Community Development and

Co-operation (Shri B. S. Murthy): The percentage of credit disbursed by primary agricultural credit societies to the total borrowings of all rural families is roughly as follows:

| | All India | Bihar |
|---|-----------|-------|
| (a) According to Rural Credit Survey Report (1951-52) | 3% | 1.1% |
| (b) According to Rural Debt and Investment Survey (1961-62) (Provisional estimates) | 17% | 3.0% |

Staff of Cooperative Department

1426. Shrimati Ramdulari Sinha:

Will the Minister of Community Development and Co-operation be pleased to state the State-wise figures of expenditure incurred on the maintenance of staff of Co-operative Department out of Plan provisions of First and Second Five Year Plans and from annual budgets?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): The information is being collected and will be laid on the Table of the Sabha when ready.

Dum Dum Airport Building

1427. { Dr. Ranen Sen:
Shri Dinen Bhattacharya:
Shri Vishram Prasad:

Will the Minister of Civil Aviation be pleased to state:

(a) whether any plan has been prepared for the extension and improvement of the building of Dum Dum airport;

(b) if so, when the work is likely to start; and

(c) the total capital outlay involved?

The Minister of Civil Aviation (Shri Kanungo): (a) to (c). It is not proposed to extend or improve the

existing building at Dum Dum airport. Two new buildings are being constructed at an estimated cost of Rs. 1.4 crores, one for handling international traffic and the other for air traffic control facilities.

Burning of a training Aircraft

1428. { Shri A. K. Gopalan:
Shri Namblar:
Shri Imbichbava:
Shri Vishwa Nath Pandey:
Shri N. E. Laskar:

Will the Minister of Civil Aviation be pleased to state:

(a) whether a two-seater training aircraft was burnt at Patiala in the first week of June, 1964;

(b) if so, whether any enquiry has been held; and

(c) the details of the enquiry?

The Minister of Civil Aviation (Shri Kanungo): (a) to (b). Yes, Sir.

(c) The report of the Investigating Officer is under examination.

Institute for the Blind

1429. { Shri Rameshwar Tantia:
Shri Dhaon:
Shri Bishanchander Seth:
Shri B. P. Yadava:

Will the Minister of Social Security be pleased to state:

(a) whether Government have received the report of the Enquiry Committee appointed to probe into the affairs of the Institution for the Blind, Panchkuin Road, New Delhi;

(b) if so, their main recommendations; and

(c) the action Government are taking to implement them?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) Yes, Sir.